

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1139
TO BE ANSWERED ON 29TH APRIL, 2016**

NATIONAL DIALYSIS SERVICE PROGRAMME

**1139. ADV. NARENDRA KESHAV SAWAIKAR:
SHRI C.R. CHAUDHARY:
SHRI JITENDRA CHAUDHURY:
SHRI SANKAR PRASAD DATTA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has taken cognizance of the World Health Organisation report that kidney ailment is one of the major causes of death in India and a sizeable number of population in India are dependent on life long dialysis or require kidney transplant, if so, the details thereof and the reasons therefor;

(b) whether taking into consideration the above facts, the Government has started/proposes to start National Dialysis Service Programme (NDSP) under National Health Mission (NHM);

(c) if so, the details and allocation of funds thereof, State/UT-wise including Goa along with the other steps taken by the Government to address the problems of chronic kidney patients;

(d) the status of funds allocated by the Government and utilised by the States for strengthening of health infrastructure, State/UT-wise including Rajasthan during the last three years and the current year; and

(e) whether the Government has made any assessment of the improvements made in health infrastructure of States/UTs based on the financial support provided to them from time to time, if so, the details thereof and the outcome thereon?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a): Nationwide scientific estimation of number of patients of Chronic Kidney Diseases (CKD) has not been carried out. However, in some of the small population based studies, it was found to be in 0.79 % in North India and 0.16% in South India. State/UT-wise data is not available.

(b) & (c): The Government has announced a new Programme, namely, the National Dialysis Program under the National Health Mission (NHM) in Public Private Partnership (PPP) mode in the Union Budget, 2016-17. This is a Government of India initiative which is to be implemented by State / UT Governments through proposals in their respective Programme Implementation Plans (PIPs). The Guidelines of National Dialysis Programme including the Request for Proposal from the private providers were released on the World Health Day, i.e. 7th April, 2016. As per the guidelines framed for the programme, the private partner is envisaged to provide medical human resource, dialysis machine along with RO water plant infrastructure, dialyzer and consumables while the space, power and water supply within the District Hospitals is to be provided by the State Governments.

(d): A statement showing the State/UT wise PIP Approval vs Utilization against Hospital Strengthening and New Constructions / Renovation and Setting up under entire NHM from the Financial Year 2012-13 to 2015-16 is at Annexure.

(e): Under NHM, Common Review Mission (CRMs) are undertaken every year to make assessment on the improvements made, inter-alia, in health infrastructure of States/UTs. The State/UT-wise details of the observations made by the CRMs held so far, are available at the URL <http://nhm.gov.in/monitoring/common-review-mission.html>.

The CRM report is disseminated at the National Level Dissemination Workshop which is attended by State health officials including the State Health Secretaries and Mission Directors. Ministry also sends State specific suggestions to the States every year based on the observations of CRM.

Statement Showing the State/UTs wise SPIP Approval vs Utilization against Hospital Strengthening and New Constructions/ Renovation and Setting up under entire NHM from the F.Y. 2012-13 to 2015-16

(Rs. In crore)

No.	State	2013-14		2014-15		2015-16	
		SPIP	Exp	SPIP	Exp	SPIP	Exp
A. High Focus States							
1	Bihar	37.53	15.03	80.73	39.87	10.06	8.10
2	Chattisgarh	107.29	65.80	48.79	104.63	29.48	71.79
3	Himachal Pradesh	20.70	26.45	6.55	8.72	37.22	9.94
4	Jammu & Kashmir	77.53	101.53	118.77	123.77	49.97	9.55
5	Jharkhand	64.85	87.87	36.58	29.03	24.21	2.71
6	Madhya Pradesh	123.49	32.46	58.83	72.94	107.92	106.08
7	Orissa	149.40	109.30	150.88	191.65	120.63	120.01
8	Rajasthan	243.04	192.98	298.31	236.11	290.14	194.61
9	Uttar Pradesh	458.71	69.20	50.17	353.94	533.95	327.31
10	Uttarakhand	4.98	10.03	14.57	15.49	2.94	1.42
	Sub Total	1287.52	710.66	864.19	1176.17	1206.52	851.52
B. NE States							
11	Arunachal Pradesh	10.39	20.71	20.24	8.45	25.42	55.55
12	Assam	191.74	48.81	158.99	81.01	199.31	138.24
13	Manipur	8.14	0.31	9.50	19.12	7.64	2.09
14	Meghalaya	18.32	5.30	15.42	15.84	25.29	15.28
15	Mizoram	1.12	5.06	1.44	0.00	2.12	0.00
16	Nagaland	18.77	10.35	6.82	1.90	7.65	0.14
17	Sikkim	0.88	4.33	3.45	3.38	4.20	1.29
18	Tripura	36.00	24.61	21.62	30.06	4.59	5.48
	Sub Total	285.36	119.48	237.46	159.74	276.23	218.07
C. Non-High Focus States							
19	Andhra Pradesh	158.62	60.20	106.32	120.70	2.92	30.90
20	Goa	2.55	2.43	1.66	0.08	0.19	0.02
21	Gujarat	75.78	101.88	103.78	53.91	76.23	28.86
22	Haryana	24.13	1.56	9.05	5.18	8.81	0.48
23	Karnataka	143.78	83.52	105.33	91.07	78.09	52.57
24	Kerala	83.05	32.75	51.56	32.69	46.32	26.43
25	Maharashtra	169.16	163.20	139.30	64.30	117.81	26.98

26	Punjab	66.76	29.71	8.43	27.50	38.19	28.48
27	Tamil Nadu	270.75	290.03	216.82	474.92	60.72	67.60
28	Telangana	0.00	0.00	90.97	60.67	5.00	3.02
29	West Bengal	128.67	179.68	81.73	84.04	21.78	33.87
	Sub Total	1123.25	944.96	914.96	1015.05	456.05	299.21
D. Small States/UTs							
30	Andaman & Nicobar Islands	0.00	1.50	0.25	0.92	0.45	0.00
31	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
32	Dadra & Nagar Haveli	0.00	0.00	0.00	0.00	0.13	0.00
33	Daman & Diu	0.03	0.01	0.03	0.01	0.05	0.01
34	Delhi	41.52	8.53	60.77	64.51	3.00	4.79
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
36	Puducherry	0.07	0.16	0.09	0.05	0.05	0.05
	Sub Total	41.62	10.20	61.14	65.49	3.68	4.84
	Grand Total	2737.75	1785.29	2077.75	2416.46	1942.47	1373.64

Note:

1. SPIP- State Programme Implementation Plan.
2. Above mentioned Utilization figures are as reported by States/UTs and includes expenditure against Central Release, State share & unspent balances, updated up to 31-12-2015.
3. The above data comprises of **Hospital Strengthening** - Up- Gradation of CHCs, PHCs, Dist. Hospitals, Strengthening of Districts, Sub Divisional Hospitals, CHCs, PHCs and Sub Centre Rent and Contingencies and **New Constructions/ Renovation and Setting up** - CHCs, PHCs, SHCs/Sub Centres, Setting up Infrastructure wing for Civil works, Govt. Dispensaries/ others renovations and Construction of BHO, Facility improvement, civil work, BemOC and CemOC centres, Major civil works for operationalization of FRUS, Major civil works for operationalization of 24 hour services at PHCs, Civil Works for Operationalising Infection Management & Environment Plan at health facilities, Infrastructure of Training Institutions, SDH, DH and Civil work of DEIC (RBSK).